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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-01/244/2025/A**

From :- **Shri Chatra Bhukhan Gogoi,**  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Smti. Audri Bhattacharyya,  
Judge, Designated court, Assam,  
Attached as Faculty, Judicial Academy

Dated Guwahati, the 09<sup>th</sup> January, 2025

Sub:- **Permission to avail Heave Travel Concession (HTC)**

Ref:- Letter No.JDC/518, dated 16.12.2024

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail HTC for the block period 2022-2024, along with Station Leave Permission for travelling from Sivasagar to your home town, Tinsukia and return w.e.f. 27.12.2024 till 01.01.2025 along with your son, Shri Ayushman Baruah and daughter, Smti. Anushka Baruah (subject to fulfilling criteria as dependent family member) by the shortest possible route, as per existing Rules.

Yours faithfully,

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**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-01/245-247/2025/A. Dated 09<sup>th</sup> January, 2025

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

*9/1/2025*  
**REGISTRAR (VIGILANCE)**

*09/01/2025*